

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH

COURT No.1

(through hybrid mode)

ITEM No. 117

CP (IB)/05/Vol./Chd/Chd/2019

IN THE MATTER OF:-

Sekhon Estates Pvt. Ltd.

...Petitioner

Under Section: 59, IBC 2016

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 29.07.2024.

Sd/-
Court Officer

06.06.2024
Tanvi